

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016**

**APPEAL NO. 138 OF 2016**

**APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016**

**APPEAL NO. 308 OF 2016 AND**

**APPEAL NO. 209 OF 2017**

**Dated: 23<sup>rd</sup> May, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016**

**Haryana Power Purchase Center**

**.... Appellant(s)**

**Vs.**

**Jhajjar Power Ltd. & Ors.**

**.... Respondent(s)**

**Counsel for the Appellant(s)**

**: Mr. M.G. Ramachandran  
Ms. Anushree Bardhan**

**Counsel for the Respondent(s)**

**: Mr. Sanjay Sen, Sr. Adv.  
Mr. Ramanuj Kumar  
Mr. Manpreet  
Ms. Priyal Modi for R-1**

**Mr. Hemant Sahai  
Mr. Aniket Prason  
Mr. Abhishek Kumar  
Ms. Himangini Mehta  
Mr. Anurag Bansal  
Ms. Sakshi Mehrotra  
Mr. Uttam Kumar  
Mr. Kartikey Tripathi  
Mr. Sumit Sachdev for R-2**

**Mr. Venkatesh  
Mr. Pratyush Singh  
Mr. Sandeep Rajpurohit for R.3**

**Mr. Divyanshu Rai  
Mr. Nikhil Nayar for CERC**

**APPEAL NO. 138 OF 2016**

:  
**Jhajjar Power Ltd.** ..... **Appellant(s)**  
**Vs.**  
**Uttar Haryana Bijli Vitran Nigam Ltd. & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
 Mr. Ramanuj Kumar  
 Mr. Manpreet  
 Ms. Priyal Modi

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
 Ms. Anushree Bardhan for R-1 & 2

Mr. Hemant Sahai  
 Mr. Aniket Prason  
 Mr. Abhishek Kumar  
 Ms. Himangini Mehta  
 Mr. Anurag Bansal  
 Ms. Sakshi Mehrotra  
 Mr. Uttam Kumar  
 Mr. Kartikey Tripathi  
 Mr. Sumit Sachdev for R-3

Mr. Venkatesh  
 Mr. Sandeep Rajpurohit for R-4

Mr. Divyanshu Rai  
 Mr. Nikhil Nayar for CERC

**APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016**

**Tata Power Delhi Distribution Ltd.** ..... **Appellant(s)**  
**Vs.**  
**Jhajjar Power Ltd. & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Sahai  
 Mr. Aniket Prason  
 Mr. Abhishek Kumar  
 Ms. Himangini Mehta  
 Mr. Anurag Bansal  
 Ms. Sakshi Mehrotra  
 Mr. Uttam Kumar

Mr. Kartikey Tripathi  
Mr. Sumit Sachdev

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Ramanuj Kumar  
Ms. Priyal Modi for R-1

Mr. M.G. Ramachandran  
Ms. Anushree Bardhan for R-2 & R-3

Mr. Venkatesh  
Mr. Sandeep Rajpurohit for R-4

Mr. Divyanshu Rai  
Mr. Nikhil Nayar for CERC

**APPEAL NO. 308 OF 2016**

**Jhajjar Power Ltd. .... Appellant(s)**  
**Vs.**  
**Tata Power Delhi Distribution Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Ramanuj Kumar  
Ms. Priyal Modi

Counsel for the Respondent(s) : Mr. Hemant Sahai  
Mr. Aniket Prasoon  
Mr. Abhishek Kumar  
Ms. Himangini Mehta  
Mr. Anurag Bansal  
Ms. Sakshi Mehrotra  
Mr. Uttam Kumar  
Mr. Kartikey Tripathi  
Mr. Sumit Sachdev for R-1

Mr. M.G. Ramachandran  
Ms. Anushree Bardhan for R-2

Mr. Divyanshu Rai  
Mr. Nikhil Nayar for CERC

**APPEAL NO. 209 OF 2017****Tata Power Delhi Distribution Ltd.**.... **Appellant(s)****Vs.****Jhajjar Power Ltd. & Ors.**.... **Respondent(s)**

Counsel for the Appellant(s)

:  
Mr. Hemant Sahai  
Mr. Aniket Prasoon  
Mr. Abhishek Kumar  
Ms. Himangini Mehta  
Mr. Anurag Bansal  
Ms. Sakshi Mehrotra  
Mr. Uttam Kumar  
Mr. Kartikey Tripathi  
Mr. Sumit Sachdev

Counsel for the Respondent(s)

:  
Mr. Sanjay Sen, Sr. Adv.  
Mr. Ramanuj Kumar  
Ms. Priyal Modi for R-1  
  
Mr. M.G. Ramachandran  
Ms. Anushree Bardhan for R-2  
  
Mr. Divyanshu Rai for  
Mr. Nikhil Nayyar for CERC**ORDER**

We have heard learned counsel for the parties. Learned counsel for the parties may file written submissions on or before 30.05.2018 after serving copy on the other side.

List these matters for further hearing on **4<sup>th</sup> & 5<sup>th</sup> September, 2018.**

**(Justice N. K. Patil)**  
**Judicial Member****(I.J. Kapoor)**  
**Technical Member**